

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:228

ANSWERED ON:14.03.2008

CONFERENCE ON POWER

Barq Shri Shafiqur Rahman;Dube Shri Ramesh

**Will the Minister of POWER be pleased to state:**

- (a) whether a day's conference of Chief Secretaries of States and Union Territories was convened by his Ministry in Delhi recently;
- (b) if so, the details of the discussions held therein;
- (c) whether any plan has been chalked out in this conference to ensure 'Power for all' by the end of the current Five Year Plan period; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 228 TO BE ANSWERED IN THE LOK SABHA ON 14.03.2008 REGARDING CONFERENCE ON POWER.

(a) & (b) : Yes, Sir. A Conference of Chief Secretaries of States and Union Territories was held on 19th February, 2008 at New Delhi to discuss Power Sector issues. The following themes were discussed:

(i) Accelerated Capacity Addition: Ordering of all XI Plan projects to be completed by March, 2008,

(ii) Reduction of Aggregate Technical and Commercial (AT&C) Losses to 15%,

(iii) Implementation of the Rajiv Gandhi Grameen Vidyutikaran Yojana,

(iv) Implementation of Open Access in Transmission and Distribution; and

(v) Strengthening Intra-State Transmission and Distribution Systems under the State Sector.

(c) & (d) : The objective of the Conference was to understand the difficulties faced by the States with regard to the various identified issues, with a view to address them in order to meet the targets set during the current Five Year Plan.

There was a general consensus that with the coordinated efforts of both, the Centre and States, the capacity addition target of 78,577 MW set for the XI Plan was achievable if orders for all the projects identified under this programme were placed by the States by 31st March, 2008.

It was recognized that State distribution utilities would need to make more concerted efforts to reduce Aggregate Technical and Commercial (AT&C) losses to 15%. In order to ensure faster implementation of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), States were asked to step up the pace of rural electrification so that access to electricity for rural households would be achieved in the XI Plan. All States were requested to quickly draw up plans for developing transmission, sub-transmission and distribution systems, so as to ensure that the proposed infrastructure and investments are compatible with the XI Plan generation capacity addition. They were requested to ensure independent functioning of State Load Despatch Centres (SLDCs) at the earliest and to curb practices which were not conducive to competition and unrestricted flow of electricity and to measure open access in terms of cases sanctioned and implemented. States were specifically asked to rationalize the charges levied for open access.